

ANNEXURE 'A'

I. CASE CLEARANCE RATE FOR ALL TYPE OF CASES IN COMMERCIAL COURTS

January, 2026

SL.NO	CATEGORIES OF CASES	INSTITUTION DURING THE MONTH	DISPOSAL DURING THE MONTH	CASE CLEARANCE RATE (%)
1	COMMERCIAL SUIT	754	781	103.58
2	COMMERCIAL ARBITRATION (OMP)	7	7	100
3	SUITS	0	1	0
4	APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT	0	0	0
5	MISCELLANEOUS CASES (CIVIL)	108	117	108.33
6	TRADE MARK CASES/IPR/COPY RIGHT	29	30	103.45
7	MISC. EXECUTION	8	4	50
8	REVIEW/REVISION PETITION	3	0	0
9	EXECUTION CASES	395	402	101.77
10	COUNTER CLAIM	10	6	60
11	RCA/MCA	1	0	0
12	PUBLIC PREMISES ACT	0	0	0
13	CONTEMPT PETITION	3	1	33.33
14	OMP (I) COMMERCIAL ARBITRATION u/s 9	1885	2469	130.98
15	OMP (T) COMMERCIAL ARBITRATION u/s 14 & 159	0	0	0
16	OMP (E) COMMERCIAL ARBITRATION u/s 27	5	2	40
17	OMP (MISC.) COMMERCIAL ARBITRATION u/s 29A	1	3	300
18	OMP (COMM.) COMMERCIAL ARBITRATION u/s 34	46	34	73.91
19	ARBA (COMM.) COMMERCIAL ARBITRATION u/s 37(2)	10	4	40
20	EX COM AWARD BY ARB.COMM	27	19	70.37
<b>TOTAL</b>		<b>3292</b>	<b>3880</b>	<b>117.86</b>

2. SEX DISAGGREGATED DATA ON THE NUMBER OF JUDGES IN COMMERCIAL COURTS

TOTAL NUMBER OF JUDGES IN COMMERCIAL COURTS	MALE	FEMALE	OTHERS
50	36	14	0